ORDER

The President is pleased to engage Shri Rajesh Verma, Advocate as Assistant Solicitor General of India, Patna High Court, as mentioned below, for a period of three years from the date issue of this order or until further orders, whichever is earlier:

<table>
<thead>
<tr>
<th>Name</th>
<th>Contact details</th>
<th>Enrolment number</th>
</tr>
</thead>
<tbody>
<tr>
<td>Shri Rajesh Kumar Verma</td>
<td>Sahay Sadan, Rani Ghat, (Sumati – Path), Mahendra, Patna – 800 006 Mobile No.09431455822, 09304595171</td>
<td>7807/99</td>
</tr>
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</table>

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department’s OM No.26(1)/1999-Judli. dated 24.09.1999 read with OM No.26(1)/2014/Judl. dated 01.10.2015 and instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e., www.legalaffairs.gov.in under the tab ‘Judicial Section’ and in the link ‘Circulars pertaining to litigations’.

3. Hindi version of this order will follow.

(S.R. MISHRA)
Additional Secretary

Copy for information to:

1. PS to MLI/PS to MSLI/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to JS&LA in the Main Secretariat.
2. Shri Satya Darshi Sanjay, Addl. SGI, Patna High Court.
3. Cash (LA) Section for payment of retainership fee to Shri Rajesh Verma, Advocate.
4. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
5. To be uploaded on website of this Department i.e., www.legalaffairs.gov.in under tab ‘Judicial Section’ in the link ‘List of empanelled Counsel’.
6. Hindi Section, Department of Legal Affairs, for translation of this order.
7. Guard file with 5 spare copies.

(D. SRINIVÅS)
Section Officer (Judli.)
Tel. No.011-23384945